

**C.A.T. Bench, JAIPUR**

Date of Order	Orders
1.5.2000  <i>Reh on behalf of Sh. S.S. Hasan Am 6/1/00 Recd copy S SS Hasan</i>	<p style="text-align: center;">even</p> <p>None for the applicant/in the revised list. Shri S.S. Hasan, counsel for the respondents.</p> <p>On perusal of the order sheets, it appears that none was present for the applicant on 20.8.99, 5.11.99, 12.1.2000, 13.3.2000 and today, when the case was taken up for admission. It appears that the applicant has lost interest in this OA. Therefore, this OA is dismissed in default and for non-prosecution.</p> <p style="text-align: center;"><i>dh</i></p> <p style="text-align: center;">(N. P. NAVARIL) ADMINISTRATIVE MEMBER</p> <p style="text-align: right;"><i>D. K. Agarwal Member (Judicial)</i></p> <p style="text-align: center;">(JY) <i>JKW</i> 43006 12.1.2000</p> <p style="text-align: center;">(RECORDED) (RECORDED)</p>